

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00108/2017

DATED THIS THE 09TH DAY OF MARCH, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

Amaresh,

S/o Sabanna,

Aged 45 years,

Ex-Postman, Mudagal Post Office,

Raichur Division – 584 125,

Residing at No. 12-1-495,

Jalalnagar,

Raichur-584 162

.....Applicant

(By Advocate Shri A.R. Holla)

Vs.

1. Union of India,

By Secretary,

Department of Posts,

Dak Bhavan,

New Delhi-110 001.

2. The Director of Postal Services,

O/o Postmaster General,

North Karnataka Region,

Dharwad – 580 001.

3. The Superintendent of Post Offices,

Raichur Division,

Raichur -584 102.

....Respondents

(By Shri M. Rajakumar, Senior Central Government Counsel)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

We had carefully gone through the records and heard both the counsels. It appears to us that the infraction had been proven after giving all opportunity to the applicant and the concerned authority has taken into account all the relevant issues as well. Natural justice seems to be followed to the fullest extent and therefore there does not appear to be any merit in the OA.

2. The OA is therefore dismissed. No order as to costs.

(PRASANNA KUMAR PRADHAN)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00108/2017

1. Annexure A1 Copy of the order Memo No. F/Amaresh/P Man RCR HO/2012 dated 04.09.2013
2. Annexure A2 Copy of the Inquiry Report dated 20.03.2015
3. Annexure A3 Copy of the letter No. F3/1/2012-2013 dated 30.04.2015
4. Annexure A4 Copy of the Memo No. F3/1/2012-2013 dated 29.09.2015
5. Annexure A5 Copy of the applicant's appeal dated 16.10.2015
6. Annexure A4 Copy of Memo No. NKR/STA-4/925/16 dated 20.07.2016

Annexures with reply statement

1. Annexure R1 Copy of Daily Order Sheet No 12 dated 01.10.2014 inquiry against the applicant.

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